

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 5/2017, in Petition(s) for Special Leave to Appeal (C) No(s).
5383/2015

RAJENDRA PRASAD MISHRA & ORS.

Petitioner(s)

VERSUS

BRIJENDRA . & ORS.

Respondent(s)

Date : 24-04-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms. Gopashree Raman, Adv.
Ms. Usha Chaudhary, Adv.
Mr. M. P. Shorawala, AOR

For Respondent(s)

Ms. Shweta Yadav, Adv.
Ms. Anita Tripathi, Adv.
Ms. Ujjwal Pandey, Adv.
Mr. Yash Pal Dhingra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Service is complete on respondent Nos.2 to 9 but none
has entered appearance.

Respondent Nos.10 to 14 have not filed counter
affidavit, despite last opportunity. Further opportunity to
file counter affidavit is declined. Ld. Advocate, appearing
on behalf of Mr. M.P. Shorawala, Advocate-on-record submits
that he has given 'No Objection' to the Ld.
Advocate-on-record, Mr. Jinendra Jain.

Ld. Advocate, appearing on behalf of Mr. Jinendra Jain, Advocate-on-record seeks one week's time for filing vakalatnama on behalf of respondent Nos.10 to 14. Time is granted.

Registry to process the matter for listing before the Hon'ble Court, as per rules, after completion of period of one week.

ANIL LAXMAN PANSARE
Registrar